

HIGH COURT OF DELHI : NEW DELHI

No. 64 /G-I/Gaz.IA/DHC/2020

Dated, the 23/10/2020.

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with effect from 02.11.2020 :-

Name of the Officer (Mr./Ms.)	From	To	District to which allocated	Remarks
Anil Kumar	PO, Labour Court, RACC	ASJ-03, South, Saket	South	Vice Ms. Chetna Singh

Notes :-

1. The Judicial Officer shall be under the control of the Principal District & Sessions Judge of the district to which he has been allocated.
2. The Judicial Officer under transfer shall pronounce the judgments/orders in the cases in which he has reserved judgments/orders before relinquishing the charge of the Court in terms of the posting/transfer order.

BY ORDER OF THE COURT

Sd/-
(MANOJ JAIN)
REGISTRAR GENERAL

Endst. No. 3032-65 /G-I/Gaz.1A/DHC/2020

Dated, the 23/10/2020.

Copy forwarded for information and necessary action to: -

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.

15. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
16. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
17. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
18. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
19. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
20. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
21. The DR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
22. All Registrars, Delhi High Court, New Delhi.
23. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.

JOINT REGISTRAR (GAZ.-IA)

Pl. do the needful.

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23/10/20

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI), ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No.F.5(1)/2020/RADC/Gaz./2020/E-19330-19399

Dated 26th October, 2020.

Copy forwarded digitally for information and necessary action to: -

1. All the Judicial Officers at Rouse Avenue District Court, New Delhi, for information.
2. Sh. Anil Kumar, Presiding Officer, Labour Court, RADC, New Delhi
3. In-charge, Computer Branch, RADC, New Delhi for uploading this on the official website.
4. In-charge, Care-Taking Branch, RADC, New Delhi.
5. The P.S. to undersigned.
6. All Branches at RADC, New Delhi.
7. The Labour Commissioner, Civil Lines, Delhi.
8. The Commissioner of Police, Police Headquarter, Delhi.
9. The Honorary Secretary, Rouse Avenue District Court Bar Association, New Delhi.
10. The Chowki In-charge, Rouse Avenue District Court, New Delhi.
11. The Executive Engineer (Civil & Electrical) PWD, RADC, New Delhi.

Sd/-
(Geetanjali Goel)
Officer In-charge(Judicial)
For Principal District & Sessions Judge-
cum-Special Judge (PC Act) (CBI)
Rouse Avenue District Court,
New Delhi.